

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 94(ND)2016
CA. NO.

CORAM:


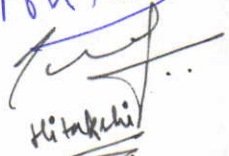
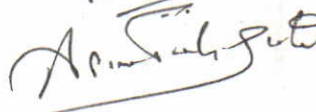
PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016**

NAME OF THE COMPANY: M/s. Mr. Atim Khabra & Anr. V/s. M/s. Applied Mobile Labs Pvt.
Ltd. & Ors.

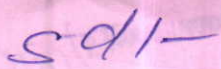
SECTION OF THE COMPANIES ACT: 241/242

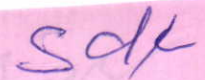
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Palash Agarwal	Adv	Respondent-1&2	
2.	Neil Hildreth Hitakshi Mittal	Adv Adv] for Respondent No.3	
3.	ASHUTOSH GUPTA	Adv.	Petitioner	

ORDER

Learned counsel for the petitioner and the learned counsel for the respondent Nos. 1,2 & 3 are present. Learned counsel for the respondent No. 3 has stated that he has already filed the reply. Learned counsel for the respondent Nos. 1 & 2 seeks and is given one week's time as last chance to file the reply subject, however, to the payment of costs to the tune of Rs. 2000/- which shall be deposited in the Library Fund of this Tribunal. Learned counsel for the petitioner shall be at liberty to file the rejoinder, if any, within a period of one week thereafter.

List on 15.11.2016


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)